

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-165-2020**

Mahalsa Services ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. P. Sawant, Advocate for the Petitioner.

Mr. A. D. Bhohe, Special Counsel for the State.

Mr. A.F. Diniz, Senior Advocate with Mr. Ryan Menezes, Ms. Gina Almeida and Mr. Nigel Fernandes, Advocates for Respondent No.3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 20th October, 2020

P.C.

At the request of Mr. Bhohe, learned Special counsel for the State Government as a last chance two weeks time is granted for filing response to this petition. Copy of the response to be furnished to the learned counsel for the Petitioner as well as the other Respondents and the matter is now posted for further consideration on 24th November, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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